

cond Five Year Plans in each of the States and on an all India basis; and

(b) what the position would be at the end of the Third Five Year Plan period according to proposed allocation?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). The average *per capita* consumption of crystal sugar on an all India basis during the First and Second Five Year Plans is estimated at 9.8 lbs. and 11 lbs. per annum respectively. It is estimated to be 13.6 lbs. per annum at the end of the Third Five Year Plan. State-wise information is not available. It may be remembered that such per capita consumption would be higher if gur and khandsari (which rural people eat in lieu of crystal sugar) are taken into account.

Food Adulteration

388. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) whether there is any proposal to have a central organisation for preventing food adulteration in the country; and

(b) if so, the details thereof?

The Minister of Health (Shri Karmarkar): (a) and (b). There is no proposal under consideration at present for the setting up of a Central organisation for preventing food adulteration in the country. The Government are, however, considering a recommendation made by a Sub-Committee set up by the Planning Commission that the Prevention of Food Adulteration Act, 1954, be suitably amended so that the enforcement of the Act might be undertaken by the Central Government.

Uncleared Stocks of Fertilizer at Nangal

389. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a large quantity of uncleared stocks of fertilizer are lying at the Nangal Fertilizer Factory; and

(b) if so, the steps taken to clear them?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) No. The factory is expected to provide storage for about 2 months' production. The stock has always been less than the storage capacity.

(d) Does not arise.

Formation of Central Health Cadre

390. Shri D. C. Sharma: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 476 on the 25th November, 1961 and state:

(a) whether any decision has since been taken with regard to the formation of Central Health Cadre; and

(b) if so, the details thereof?

The Minister of Health (Shri Karmarkar): (a) Not yet.

(b) Does not arise.

Delay in Payment of Money by P.&T.

391. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) whether his attention has been drawn to the news item published in the *Hindustan Times*, New Delhi dated the 24th January, 1962 that postal authorities have written to a dead woman asking her to collect the money she had claimed about 10 years ago;

(b) if so, the reasons for this abnormal delay in payment; and

(c) the steps taken or proposed to be taken to check such cases?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) Yes.

(b) The depositor died on 3rd January 1946 but the claim was preferred only on 14th November, 1959. The sanction could not be issued until 14th December, 1961 as the claimant could not furnish all the relevant documents.

The death of the claimant was not communicated to the appropriate postal authority by her relatives in time. On receipt of information of death, a fresh sanction in favour of claimant's husband was issued on 5th February, 1962.

(c) Instructions that the claims be settled promptly already exist and lapses coming to notice are suitably dealt with.

Gastro-Enteritis cases in Delhi

392. **Shri D. C. Sharma:** Will the Minister of Health be pleased to state:

(a) the number of Gastro-Enteritis cases in Delhi during the year 1961;

(b) the figures as compared with the corresponding figures for 1960; and

(c) the steps taken to check its incidence?

The Minister of Health (Shri Karmarkar): (a) and (b). The number of Gastro-Enteritis cases admitted in the Infectious Diseases Hospital, Delhi during the years 1960 and 1961 are as under:—

Months	1960	1961
January	1	8
February	5	1
March	21	39
April	50	108
May	67	166
June	175	129
July	432	146
August	589	145
September	238	61
October	54	37
November	36	22
December	15	17
TOTAL :	1,683	879

(c) The following steps were taken to check its incidence:

(1) Cases brought to the notice of the Health staff working in the areas were immediately removed through Municipal Ambulance to the Infectious Diseases Hospital, Delhi where adequate arrangements for admission of Gastro-enteritis cases were made.

(2) The affected localities were thoroughly searched to detect any other case in the area.

(3) Provisions of the Epidemic Diseases Act, 1897 against Gastro-enteritis Cholera were extended to the Union Territory of Delhi.

(4) 21 Teams of doctors alongwith literate peons were in operation by the middle of October, 1961 and 7,97,715 inoculations were performed during the year 1961.

(5) Intensive measures against the sale of unwholesome articles of food and drink through the food hygiene enforcement squads and Sanitary Inspectors were taken. Total amount of unwholesome food destroyed during the year was 2,768 mds.

(6) Necessary arrangements were made for disinfection of the infected premises. Anti-fly measures were intensified.

(7) Arrangements were made to remove all types of refuse from the municipal areas as early as possible.

(8) Adequate publicity was arranged to prevent occurrence of the disease.

(9) A careful watch was kept over the municipal water supply with regard to its purity by taking samples from distal consumer points.

(10) Drinking water wells in rural areas were chlorinated regularly.